

ITEM NO.102

COURT NO.8

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3203/2023

KUNTAL PAL & ORS.

Appellant(s)

VERSUS

RAMESH MALIK & ORS.

Respondent(s)

(IA No. 32035/2023 - EXEMPTION FROM FILING C/C OF I/JUDGMENT & IA No. 41313/2023 - PERMISSION TO FILE ADDL.DOCS./FACTS/ANNEXURES)

WITH

C.A. No. 3204-3205/2023 (XVI)

(IA No. 166821/2022 - CLARIFICATION/DIRECTION, IA No. 136943/2022 - EXEMPTION FROM FILING C/C OF I/JUDGMENT, IA No. 166818/2022 - INTERVENTION APPLICATION, IA No. 176289/2022 - PERMISSION TO FILE ADDL. DOCS./FACTS/ANNEXURES & IA No. 147885/2022 - PERMISSION TO FILE ADDL.DOCS./FACTS/ANNEXURES)

C.A. No. 3217-3218/2023 (XVI)

(IA No. 156484/2022 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

C.A. No. 3206-3207/2023 (XVI)

(IA No. 143785/2022 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

C.A. No. 3216/2023 (XVI)

(IA No. 149954/2022 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

C.A. No. 3208/2023 (XVI)

(IA No. 144578/2022 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

C.A. No. 3214-3215/2023 (XVI)

(IA No. 149950/2022 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

C.A. No. 3209-3210/2023 (XVI)

(IA No. 145319/2022 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

C.A. No. 3211/2023 (XVI)

(IA No. 163279/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 175968/2022 - CLARIFICATION/DIRECTION, IA No. 163281/2022 - EXEMPTION FROM FILING O.T. & IA No. 182539/2022 - INTERVENTION/IMPLEADMENT)

C.A. No. 3212-3213/2023 (XVI)

(IA No. 72477/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 147651/2022 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

Cr1.A. No. 1322/2023 (II-B)
(IA No. 156363/2022 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

C.A. No. 3219/2023 (XVI)
(IA No. 47001/2023 - EXEMPTION FROM FILING C/C OF I/JUDGMENT, IA
No. 47651/2023 - EXEMPTION FROM FILING O.T. & IA No. 47649/2023 -
PERMISSION TO FILE ADDL.DOCS./FACTS/ANNEXURES)

Date : 11-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

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Ms. Megha Saha, Adv.

Mr. Vikas Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 16.05.2023.

The interim order, if any granted by this Court shall continue
till the next date of hearing.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR